## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP No. 18/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES:

M/s. Devendra Kothari & Sons

V/s.

M/s. Birla Surya Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

S. No.

NAME

DESIGNATION

SIGNATURE

## <u>ORDER</u>

## T.C.P. No. 18/397-398/NCLT/MB/MAH/2016

None present. List this matter on **24.03.2017**.

> Sd/-B.S.V. PRAKASH KUMAR Member (Judicial).